

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. \*95**

**TO BE ANSWERED ON THE 08<sup>TH</sup> FEBRUARY, 2022/ MAGHA 19, 1943 (SAKA)**

**NIRBHAYA FUND SCHEME**

**\*95. SHRIMATI KAVITHA MALOTHU:  
DR. G. RANJITH REDDY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the details of projects/initiatives undertaken under Nirbhaya Fund Scheme in Telangana;**

**(b) whether it is true that the Ministry approved Rs. 311 crores to Telangana under Nirbhaya Fund Scheme but has so far released only Rs. 153 crores;**

**(c) if so, the details thereof along with the reasons for not releasing even 50% of funds approved; and**

**(d) the status of projects/initiatives undertaken in Telangana under Nirbhaya Fund Scheme?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI AJAY KUMAR MISHRA)**

**(a) to (d): A Statement is laid on the Table of the House.**

**Statement referred to in the reply to the starred question no. 95 for reply on 8<sup>th</sup> February 2022**

**(a) and (b): Details of projects/initiatives for safety of women approved by the Ministry of Home Affairs being implemented in the state of Telangana under the Nirbhaya Fund scheme are as below:**

<b>Sl. No.</b>	<b>Project Name</b>	<b>Funds approved (in Rs. crore)</b>	<b>Funds released (in Rs. crore)</b>
<b>1</b>	<b>112 Emergency Response Support System</b>	<b>10.14</b>	<b>10.14</b>
<b>2</b>	<b>One time assistance to States/UTs under Central Victim Compensation Fund</b>	<b>5.90</b>	<b>5.90</b>
<b>3</b>	<b>Cyber Crime Prevention against Women and Children</b>	<b>4.34</b>	<b>4.34</b>
<b>4</b>	<b>Safe City project, Hyderabad</b>		
	<b>(a)Central share</b>	<b>169.45</b>	<b>160.97</b>
	<b>(b)State share</b>	<b>112.96</b>	<b>55.43</b>
<b>5</b>	<b>Setting up of Women Help Desk in Police Stations</b>	<b>5.80</b>	<b>5.80</b>
<b>6</b>	<b>Setting up/ Strengthening of Anti-Human Trafficking Units at districts</b>	<b>3.95</b>	<b>3.95</b>
	<b>Total</b>	<b>312.54</b>	<b>246.53</b>

**(95% of the central share of project funds has been released to the State)**

**(c): Does not arise in view of reply to (a) and (b) above.**

**(d): As per available information, status in the above projects being implemented in Telangana is as below:**

- (i) 112 Emergency Response Support System has commenced in Telangana.**
- (ii) Under the Cyber Crime Prevention against Women and Children, the State has set up a Cyber Forensic-cum-Training laboratory, and a total of 1440 Investigation Officers/ Prosecutors/Judicial officers have been given training.**
- (iii) Safe City project in Hyderabad is an ongoing project. However, Family Counselling centre for women, SHE Team Command Centre, Mobile connectivity for SHE teams, Body Worn cameras, Digital cameras, She Toilets in identified hot-spot areas etc. have been operationalized. Over 1000 police personnel have been trained in handling women related cases. Awareness campaigns have also been under taken, including webinars and outdoor advertisements through hoardings, AV Vans, Sign boards etc.**
- (iv) The Central Victim Compensation Scheme is a one-time release to the State to supplement its State Victim Compensation scheme.**
- (v) Women Help Desks have been set up in 500 Police Stations in the State.**
- (vi) Anti-Human Trafficking Units have been set up in 30 districts in the State.**